GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:730 ANSWERED ON:27.02.2015 DEFENCE LAND Rathwa Shri Ramsinh Patalyabhai

Will the Minister of DEFENCE be pleased to state:

- (a) whether surplus / unused defence land is being allotted to the private parties for commercial purposes;
- (b) if so, the details thereof and the criteria adopted and the rules framed in this regard;
- (c) whether private parties are misusing the land allotted to them; and
- (d) if so, the details thereof and the action taken by the Government therein?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

- (a) Defence lands are not allotted to private parties for commercial purposes.
- (b) to (d): Questions do not arise in view of (a) above.